

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2910**  
TO BE ANSWERED ON THE 10<sup>TH</sup> MARCH 2026

**SUB-MISSION OF AGRICULTURAL MECHANISATION**

2910. SHRI KESINENI SIVANATH:  
SHRI LAVU SRI KRISHNA DEVARAYALU:  
SHRI DAGGUMALLA PRASADA RAO:  
SHRI BASTIPATI NAGARAJU:  
SHRI B K PARTHASARATHI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the States have submitted annual action plans under Sub-Mission on Agricultural Mechanisation (SMAM);
- (b) if so the number of beneficiaries mentioned under the components of “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” and “Financial Assistance for Mechanised Operations” of the scheme during the last five years in the country, State-wise and year-wise, particularly district-wise for Andhra Pradesh;
- (c) whether any audit mechanisms have been conducted State/Union Government to measure the implementation of this component under the scheme;
- (d) if so, the number of beneficiaries who have been benefitted under the scheme during the above period in the country, State-wise and year-wise, particularly district-wise for Andhra Pradesh; and
- (e) if not, whether any audit will be conducted to measure the impact of the scheme?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) to (e): Sub-Mission on Agricultural Mechanization (SMAM) is a centrally sponsored scheme introduced in 2014-15 and implemented as a component under the umbrella scheme ‘Rashtriya Krishi Vikas Yojana (RKVY)’. The major objectives of SMAM is to increase the reach of farm mechanization to small and marginal farmers and to the regions where availability of farm power is low and promote ‘Custom Hiring Centers’ to offset the adverse economies of scale when arise due to small land holding and high cost of individual ownership of agricultural machines. The Central funds are released to the States based on their Annual Action Plans (AAPs) which are developed at the district level and consolidated at the state level.

The State-wise and year-wise number of beneficiaries during last five years under “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of SMAM are indicated in Annexure-I. The district-wise allocation are decided at the State level and as per the information provided by the Department of Agriculture, Government of Andhra Pradesh, the district-wise details of beneficiaries of Andhra Pradesh state during the last five years are indicated in Annexure-II. The component of ‘Financial Assistance for Mechanized Operations’ was implemented only by the State of Chhattisgarh and the number of farmers benefitted under this component during last five years were 1582 numbers.

Impact evaluation study of schemes is a standard, systematic process used to determine the long-term, direct, and indirect effects of policies, programs, or projects. The impact evaluation of SMAM was carried out as a part of study ‘Evaluation of CSS Schemes in Package 1 – Agriculture & Allied Sector’ under the aegis of the Development Monitoring and Evaluation Office (DMEO), NITI Aayog. The study report released in 2025 provides an integrated assessment of various schemes including SMAM based on primary fieldwork across diverse agro-climatic zones, quantitative surveys with beneficiaries, extensive stakeholder consultations at the central, state, district, and block levels, and secondary data analysis from official records and scheme Management Information System (MIS).

## Annexure-I

State-wise and year-wise number of beneficiaries under “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of SMAM

State	Number of beneficiaries				
	2020-21	2021-22	2022-23	2023-24	2024-25
Andhra Pradesh	*	*	*	*	25187
Arunachal	12650	12160	4541	2241	3741
Assam	*	*	131	2	51
Bihar	2088	*	5	2101	8875
Chhattisgarh	20262	18297	19276	2918	3635
Goa	*	1306	*	*	*
Gujarat	1639	518	1601	369	3907
Haryana	*	*	2285	*	*
Himachal Pradesh	6925	3635	2874	157	2129
Jammu & Kashmir	3911	*	558	1752	1574
Jharkhand	*	19871	*	*	*
Karnataka	45545	31130	23234	14675	24504
Kerala	9217	27690	29755	28047	26834
Madhya Pradesh	63800	56130	35100	30250	30441
Maharashtra	4800	14914	30031	23314	7258
Manipur	110	113	1766	1838	*
Meghalaya	630	50	187	*	486
Mizoram	1750	1772	45	1604	159
Nagaland	2255	167	4600	3932	3526
Orissa	7444	424	494	9015	22824
Punjab	*	*	1551	966	2669
Rajasthan	451	103	2345	6579	9801
Sikkim	100	775	752	769	1835
Tamil Nadu	3241	3741	7732	39533	20647
Telangana	*	*	*	*	*
Tripura	5250	12	6285	9827	11444
Uttar Pradesh	8572	5526	9962	12620	12179
Uttarakhand	5012	*	7832	3221	4876
West Bengal	118	*	514	1070	3229
Puducherry	*	*	219	*	*
Ladakh	1314	*	*	*	*
<b>TOTAL</b>	<b>207084</b>	<b>198334</b>	<b>193456</b>	<b>196800</b>	<b>231811</b>

\* Component not implemented by States

## Annexure-II

District-wise number of beneficiaries in the State of Andhra Pradesh under “Financial assistance to farmers for procurement of farm machinery and equipments on individual ownership basis” component of SMAM

S. No.	District	No. of beneficiaries
1	Alluri Sitharama Raju	351
2	Anakapalli	1011
3	Anantapur	1072
4	Annamayya	979
5	Bapatla	1062
6	Chittoor	979
7	Dr.B.R.Ambedkar Konaseema	521
8	East Godavari	675
9	Eluru	915
10	Guntur	1331
11	Kakinada	688
12	Krishna	1022
13	Kurnool	1125
14	Nandyal	963
15	NTR	867
16	Palnadu	1268
17	Parvathipuram Manyam	920
18	Prakasam	1258
19	S.P.S.R Nellore	1451
20	Sri Sathya Sai	1021
21	Srikakulam	1405
22	Tirupati	1679
23	Visakhapatnam	117
24	Vizianagaram	867
25	West Godavari	709
26	Y.S.R	931
	TOTAL	25187

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